

1	2	3	4	5	6
तोरिया और सरसों	„	घ०न०	घ०न०	355.00	360.00
तम्बाकू (र०/किमा०)	वर्जीनिया फ्ल्यू कोर्ड फार्म ग्रेड-2	8.25 ⁶ 7.75 ⁷	8.50 ⁶ 8 00 ⁷	9.50 ⁶ 8.75 ⁷	

घ०न० = घोषित नहीं।

1 = ये मूल्य 8.5 प्रतिशत बुनियादी बसूली के साथ जुड़े हुए हैं, इसके साथ इस स्तर से प्रति 0.1 प्रतिशत वृद्धि के लिए आनुप्रातिक रूप में मूल्य में बढ़ोतरी की जाती है।

2 = जे-34।

3 = एफ-414/एच-777।

4 = एच-4, इस किस्म के लिए समर्थन मूल्य पहली बार 1983-84 में घोषित किए गए हैं।

5 = हल्की मिट्टियों में उगाए जाने वाले फार्म ग्रेड का तम्बाकू।

6 = काली मिट्टियों में उगाए जाने वाले फार्म ग्रेड का तम्बाकू।

7 = हल्की मिट्टियों में उगाए जाने वाले एन-2 ग्रेड का तम्बाकू।

Schemes Implemented by Directorate of Marketing and Inspection

3621. SHRI K RAMAMURTHY : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) the nature and number of schemes being implemented by the Directorate of Marketing and Inspection for quality control and regulation of markets of agricultural produce in order to ensure remunerative prices for agricultural produce ; and

(b) the names of other agencies which are also implementing such schemes ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : (a) The

important quality control schemes implemented by the Directorate of Marketing and Inspection are as under :

(i) Schemes for compulsory quality control of agricultural commodities before export :

In order to promote export trade of agricultural produce by ensuring quality products to the importers, compulsory grading before export is carried out in respect of agricultural commodities for which the Directorate has been designated as the inspection agency by the Ministry of Commerce.

(ii) Schemes for voluntary grading of agricultural commodities for internal trade :

With a view to making available agricul-

tural products of purity and quality to the consumers and ensuring better prices to the producers, voluntary grading of agricultural commodities under 'Agmark' is carried out by the Directorate under the provisions of Agricultural Produce (Grading and Marking) Act, 1937.

(iii) *Scheme for establishment of grading centres at producer's level :*

With a view to securing an adequate return to the producer-sellers, the Directorate has been instrumental in setting up of grading centres at producers' level in various States/Union Territories on a pilot basis.

(iv) *Administration of Meat Food Products Order, 1973 :*

With a view to ensuring quality control and hygienic manufacturing conditions of meat food products, Meat Food Products Order, 1973 is being enforced throughout the country by the Directorate.

Regulation of Agricultural markets is a State subject. However, under the scheme for development of selected regulated markets, central assistance at the prescribed rates is granted to the States/Union Territories for development of agricultural markets handling important commercial crops, those located in command areas and terminal markets for fruits and vegetables.

(b) Some of the important central agencies engaged in exercising quality control on agricultural commodities are :

- (i) Ministry of Health and Family Welfare.
- (ii) Export Inspection Agencies of the Export Inspection Council.
- (iii) Food and Nutrition Board.
- (iv) Indian Standard Institution.
- (v) Directorate of Vanaspati, Vegetable

Oils and Fats.

Implementation of Rural Development and Employment Generation Programmes

3622. SHRI K. RAMAMURTHY : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) the action proposed to be taken on the unsatisfactory implementation of rural development and employment generation programmes and distribution of foodgrains under the National Rural Employment Programme ; and

(b) the States which are responsible for this state of affairs and how this is being got over ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : (a) and (b). While the overall implementation of Integrated Rural Development Programme and National Rural Employment Programme has been satisfactory, some States have lagged behind in implementation of these programmes. Necessity of stepping up of the performance under the programmes has been emphasised on concerned States/UTs. and they have been advised to improve the pace of implementation of the programmes so that the targets fixed are fully achieved. Implementation of Rural Landless Employment Guarantee Programme (RLEGP) has commenced only recently.

A statement indicating the employment generated and foodgrains distributed to different states under NREP during the year 1983-84 as per reports received so far is enclosed. Distribution of foodgrains to workers under NREP was not satisfactory in some States. It has now been decided to supply foodgrains under the programme at subsidised rates. It is expected that the position will improve and the foodgrains will be distributed to workers as per the prescribed norm.